

PUBLIC ANNOUNCEMENT TO SHAREHOLDERS OF CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED

In connection with the public announcement dated June 18, 2005 by DSP Merrill Lynch Limited as Manager to the Offer on behalf of DBS Bank Ltd. ("DBS"/the "Acquirer") to the shareholders of Cholamandalam Investment and Finance Company Limited (the "Company") (the "Offer"), pursuant to and in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 1997 (the "SEBI (SAST) Regulations").

The shareholders of the Company are requested to kindly note that DBS Bank Ltd has promoted the following companies in addition to the company mentioned in Clause 4.1 (n), Page no. 19 of the Letter of Offer:

1) DBS Trustee Ltd

Date of Incorporation : November 24, 1975. Country of Incorporation : Singapore. Nature of Business : Trustee Services

	As at December 31, 2004		As at December 31, 2003		As at December 31, 2002	
	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs
Shareholders Funds/ Net Asset Value	1,543	693	1,537	690	1,522	683
	For the year ended December 31, 2004		For the year ended December 31, 2003		For the year ended December 31, 2002	
	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs
Total Revenue	914	410	873	392	725	326
Profit After Tax	7	3	15	7	18	8

2) DBS Asia Ltd

Date of Incorporation : October 22, 1979. Country of Incorporation : Hong Kong. Nature of Business : Financial Services and Investment Holding

	As at December 31, 2004		As at December 31, 2003		As at December 31, 2002	
	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs
Shareholders Funds/ Net Asset Value	1,013	455	1,014	455	1,016	456
	For the year ended December 31, 2004		For the year ended December 31, 2003		For the year ended December 31, 2002	
	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs
Total Revenue	3	1	9	4	16	7
Profit After Tax	(1)	(1)	6	2	12	5

3) DBS Asset Management Limited

Date of Incorporation : June 16, 1982. Country of Incorporation : Singapore. Nature of Business : Investment Management Services and Unit Trusts

	As at December 31, 2004		As at December 31, 2003		As at December 31, 2002	
	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs
Shareholders Funds/ Net Asset Value	31,278	14,040	33,246	14,924	21,065	9,456
	For the year ended December 31, 2004		For the year ended December 31, 2003		For the year ended December 31, 2002	
	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs
Total Revenue	36,846	16,540	45,404	20,382	34,865	15,651
Profit After Tax	9,947	4,465	12,283	5,514	4,717	2,117

4) DBS Asia Capital Limited

Date of Incorporation : September 2, 1986. Country of Incorporation : Hong Kong. Nature of Business : Corporate Finance and Advisory Services

	As at December 31, 2004		As at December 31, 2003		As at December 31, 2002	
	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs
Shareholders Funds/ Net Asset Value	23,627	10,606	24,103	10,820	24,372	10,940
	For the year ended December 31, 2004		For the year ended December 31, 2003		For the year ended December 31, 2002	
	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs
Total Revenue	5,731	2,573	5,329	2,392	8,939	4,013
Profit After Tax	239	107	446	200	3,596	1,614

5) DBS Vickers Securities Holdings Pte Ltd

Date of Incorporation : June 29, 1988. Country of Incorporation : Singapore. Nature of Business : Investment Holding

	As at December 31, 2004		As at December 31, 2003		As at December 31, 2002	
	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs
Shareholders Funds/ Net Asset Value	221,345	99,362	201,631	90,512	211,129	94,776
	For the year ended December 31, 2004		For the year ended December 31, 2003		For the year ended December 31, 2002	
	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs
Total Revenue	140,587	63,110	128,418	57,647	98,527	44,229
Profit After Tax	22,056	9,901	11,258	5,054	(15,276)	(6,857)

6) DBS Group (Hong Kong) Limited

Date of Incorporation : September 21, 1990. Country of Incorporation : Hong Kong. Nature of Business : Investment Holding

	As at December 31, 2004		As at December 31, 2003		As at December 31, 2002	
	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs
Shareholders Funds/ Net Asset Value	2,377,927	1,067,451	2,044,091	917,592	1,877,904	842,991
	For the year ended December 31, 2004		For the year ended December 31, 2003		For the year ended December 31, 2002	
	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs
Total Revenue	735,542	330,185	696,127	312,491	477,841	214,503
Profit After Tax	327,771	147,136	258,784	116,168	147,221	66,088

7) DBS China Square Limited

Date of Incorporation : May 4, 1996. Country of Incorporation : Singapore. Nature of Business : Property Investment Holding

	As at December 31, 2004		As at December 31, 2003		As at December 31, 2002	
	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs
Shareholders Funds/ Net Asset Value	32,680	14,670	17,450	7,833	31,488	14,135
	For the year ended December 31, 2004		For the year ended December 31, 2003		For the year ended December 31, 2002	
	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs
Total Revenue	6,067	2,723	6,579	2,953	6,822	3,062
Profit After Tax	15,230	6,837	(13,416)	(6,022)	(13,475)	(6,049)

8) PT Bank DBS Indonesia

Date of Incorporation : April 2, 2000. Country of Incorporation : Indonesia. Nature of Business : Commercial Banking and Financial Services

	As at December 31, 2004		As at December 31, 2003		As at December 31, 2002	
	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs
Shareholders Funds/ Net Asset Value	45,161	20,273	39,618	17,785	32,807	14,727
	For the year ended December 31, 2004		For the year ended December 31, 2003		For the year ended December 31, 2002	
	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs	US\$ '000	Rs.lakhs
Total Revenue	16,729	7,510	9,013	4,046	8,177	3,671
Profit After Tax	5,543	2,488	6,906	3,100	5,187	2,328

Certain financial details contained in this Public Announcement quoted in Rupees are denominated in United States Dollars (US\$). The Rupee equivalent quoted in each case is calculated in accordance with the RBI reference rates as on October 14, 2005, namely 1 US\$ = Rs.44.89. (Source: www.rbi.org.in)

The other terms and conditions of the Offer remain unchanged.

The Acquirer accepts responsibility for the information contained in this Public Announcement and for its obligations under the SEBI Takeover Regulations and subsequent amendments made thereof. The Acquirer is responsible for its obligations in terms of the SEBI Takeover Regulations.

This Public Announcement would also be available on the SEBI's website www.sebi.gov.in

Issued by the Manager to the Offer



DSP Merrill Lynch Limited

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Place: Mumbai

Date: October 19, 2005

CONCEPT

Size : 12(3col) x 43cm